

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.340/2007

Wednesday this the 30th day of May 2007.

CORAM:

HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER

NEVIN PAUL P., S/o Late N Balraj,
Sorting Assistant, BCR, RMS , TV Division,
Thiruvananthapuram. Applicant

(By Advocate Shri Sasidharan Chempazhanthiyil)

Vs.

1. Union of India represented by the Chief Postmaster General, Kerala Circle, Thiruvananthapuram.
2. Director of Postal Services, Office of Chief Postmaster General, Kerala Circle, Thiruvananthapuram.

(By Advocate Shri P.S.Biju, ACGSC)

The application having been heard on 30.5.2007
the Tribunal on the same day delivered the following

ORDER

HON'BLE DR. K.B.S.RAJAN, JUDICIAL MEMBER

Heard the counsel for applicant. On going through the facts of the case it is felt appropriate that, interests of justice would be met, if the 1st respondent is directed to treat the entire O.A. as a representation from the applicant and his request for a posting anywhere in Trivandrum Division, is considered. In the matters of compassionate appointment benevolency is shown to the individuals and it may be to the extent that the family is not forced to enshoulder additional financial burden by making posting at far of places. Consideration to be given within a period of one month from the date of communication of this order.

2. O.A. is disposed of as above. No costs.

Dated the 30 th May, 2007.

Dr.K.B.S.RAJAN
JUDICIAL MEMBER